

THE GAUHTI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated: Guwahati, the 6th of May, 2024

NO.HC.VII-54/2024/4132/A### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers of Assam to attend an "***Orientation Programme on New Criminal Laws***" scheduled to be held w.e.f **24-06-2024 to 26-06-2024** from **10:00 A.M. to 05:15 P.M.** at the Judicial Academy, Assam.

Sl. No.	Name of the Officer	Designation and Place of Posting
1.	Smti Sultana Nasrin	Judicial Magistrate, 1 st Class, Jorhat
2.	Smti Ameera Yasmin Mazumder	Judicial Magistrate, 1st Class, Jorhat
3.	Shri Priyank Khataniar	Civil Judge (Jr. Div.) No.1, Nagaon
4.	Smti Elizabeth Hazarika	Civil Judge (Jr. Div.) No.1, Goalpara
5.	Smti Taslima Firdosa	Civil Judge (Jr. Div.) cum-Judicial Magistrate, 1 st Class, Biswanath
6.	Smti Nadia Rehman	Judicial Magistrate, 1 st Class, Nalbari
7.	Smti Jilmil Begum	Civil Judge (Jr. Div.) No.2, Golaghat
8.	Smti Sanskrita Khanikar	Judicial Magistrate, 1 st Class, Kamrup (M)
9.	Smti Dikshya Rani Dutta	Civil Judge (Jr. Div.) No.3, Kamrup(M)
10.	Smti Junamoni Kalita	Civil Judge (Jr. Div.) cum-Judicial Magistrate, 1 st Class, Koliabar
11.	Smti Sikha Barman	Civil Judge (Jr. Div.) No. 2, Cachar
12.	Shri Dip Jyoti Bez	Civil Judge (Jr. Div.) No.2, Dhubri
13.	Shri Hirakjyoti Das	Judicial Magistrate, 1 st Class, Kamrup (M), Guwahati
14.	Smti Smriti Rekha Bhuyan	Civil Judge (Jr. Div.), Udalguri
15.	Smti Bhawana Kakati	Civil Judge (Jr. Div.), No.1, Kokrajhar
16.	Dr. Nabanita Kalita	Civil Judge (Jr. Div.) cum Judicial Magistrate, 1 st Class, Sarupathar

17.	Smti Meghali Saikia	Civil Judge (Jr. Div.) cum-Judicial Magistrate, 1 st Class, Gohpur
18.	Smti Ranjumoni Pegu	Civil Judge (Jr. Div.) No.1, Karimganj
19.	Smti Jyoshlobi Dutta	Civil Judge (Jr. Div.) No.2, Goalpara
20.	Smti Tahmina Laskar	Civil Judge (Jr. Div.) cum-Judicial Magistrate, 1 st Class, Naharkatia
21.	Shri Vishek Bhuyan	Judicial Magistrate, 1 st Class, Karimganj
22.	Shri Sahidulla Ahmed	Civil Judge (Jr. Div.) No.1, Hailakandi
23.	Smti Mayurakshi Roy Medhi	Civil Judge (Jr. Div.) cum-Judicial Magistrate, 1 st Class, Nazira
24.	Smti Jaya Sharma	Civil Judge (Jr. Div.) No.1, Dibrugarh
25.	Dr. Geetanjali Debi	Judicial Magistrate, 1 st Class, Dibrugarh
26.	Shri Dipjyoti Hazarika	Civil Judge (Jr. Div.) -cum-Judicial Magistrate, 1 st Class, Hamren, West Karbi Anglong
27.	Smti Priyanka Purkayastha	Civil Judge (Jr. Div.) No.2, Lakhimpur, North Lakhimpur
28.	Smti Mridusmita Sarkar	Civil Judge (Jr. Div.), No. 2, Sivasagar
29.	Shri Avinob Bezbarua	Judicial Magistrate, 1 st Class, Hajo
30.	Shri Rupam Saikia	Civil Judge (Jr. Div.) No. 1, Darrang, Mangaldoi
31.	Smti Tulika Deka	Civil Judge (Jr. Div.) No.2, Hailakandi
32.	Shri Priyungchu Bordoloi	Special Judicial Magistrate, 1 st Class, Kamrup(M), Guwahati
33.	Shri Muzakkir Ahmed	Civil Judge (Jr. Div.) No.2, Dibrugarh
34.	Smti Pragyashree Chetia	Civil Judge (Jr. Div.) No.2, Jorhat
35.	Shri Samrat Jyoti Bora	Judicial Magistrate, 1st Class, Dhubri
36.	Shri Rajib Kumar Kashyap	Judicial Magistrate First Class, Cachar, Silchar
37.	Smti Sharmina Khatun Barbhuiya	Civil Judge (Jr. Div.) cum-Judicial Magistrate, 1 st Class, Titabar
38.	Smti Darshana Nath	Civil Judge (Jr. Div.) No.2, Karimganj
39.	Smti Dimpee Talukdar	Civil Judge (Jr. Div.) No.1, Sonitpur
40.	Shri Prasurjya Pran Phukon	Civil Judge (Jr. Div.) No.2, Sonitpur

41.	Smti Alisha Akhtar	Civil Judge (Jr. Div.), Rangia, Kamrup
42.	Shri Rinku Boro	Special Railway Magistrate, 1 st Class, Kamrup (M), Guwahati
43.	Smti Deepsikha Das	Civil Judge (Jr. Div.) No. 2, Morigaon
44.	Shri Dhiren Pegu	Civil Judge (Jr. Div.) , Bongaigaon
45.	Smti Manashi Mandal	Civil Judge (Jr. Div.) No.1, Tinsukia
46.	Smti Chandrama Talukdar	Judicial Magistrate, 1 st Class, Dhemaji
47.	Smti Lipika Roy	Civil Judge (Jr. Div.) No.2, Nagaon
48.	Smti Bebika Kuli	Civil Judge (Jr. Div.) cum-Judicial Magistrate, 1 st Class, Cachar
49.	Smti Priyanka Saikia	Judicial Magistrate, 1 st Class, Hailakandi
50.	Smti Madhumita Naroh	Judicial Magistrate 1 st Class, Morigaon

The nominated Officers are requested to report at the venue (**Judicial Academy, Assam**) on **24-06-2024 at 09:30 A.M.** for the aforesaid orientation programme.

By Order,
Sd/- S.Dhar

REGISTRAR (JUDICIAL)

Memo No.HC.VII-54/2024/4133/A

Dated: 06-05-2024

Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

3. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

5. The District and Sessions Judge,
Bongaigaon / Biswanath / Cachar / Dhemaji / Dhubri / Dibrugarh /
Darrang / Goalpara / Golaghat / Hailakandi / Jorhat / Kamrup (M) /
Kamrup / Karimganj / Kokrajhar / Lakhimpur / Morigaon / Nagaon /
Nalbari / Sivasagar / Sonitpur / Tinsukia / Udalguri / West Karbi Anglong
**(He/She is requested to inform the concerned Judicial
Officers under his/her control about this notification)**

6. All the nominated Judicial Officers

7. The nominated Judicial Officers.

a. The nominated Judicial Officers **willing to avail
accommodation** are to intimate their travel itinerary, in writing in the
format given below, to the Judicial Academy, Assam by email at
judicialacademyassam@gmail.com on or before **10-05-2024** to
enable the Academy to arrange for accommodation.

Name & Designation	Date of Arrival	Mobile Number (WhatsApp)

b. **Academy will provide conveyance to the
participating Judicial Officers, who avail the accommodation, as
arranged by the Academy, only from the place of accommodation
to the Judicial Academy, Assam during the training period.**

8. The Project Manager, Gauhati High Court, Guwahati.

**(He is requested to upload the notification immediately to
the official website of the Gauhati High Court, Guwahati).**

9. The Administrative Officer, Judicial Academy, Assam with a request to
place the Notification before the Hon'ble Director, Judicial Academy,
Assam.

10. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak,
Gauhati High Court, Guwahati for his Lordship's kind information.

11. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

REGISTRAR (JUDICIAL)